

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171001

No. HHC/Rules/14-61/90-

Dated the 23.12.2014

NOTIFICATION

Hon'ble the Chief Justice, High Court of Himachal Pradesh in exercise of the powers conferred under Article 229 of the Constitution of India and all other enabling powers in this behalf, is pleased to make the following amendment in "The Himachal Pradesh High Court Officers and Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2003".

Short title: 1. These Rules shall be called "The Himachal Pradesh High Court Officers and the Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) (26th amendment-2014) Rules, 2003.

Commencement: 2. They shall come into force with immediate effect.

Amendment: 3. In Item No. 4(A), of the Part-E "Class-IV" of the Schedule annexed to "The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2003 the following shall be added after sub clause (c) below column "Mode of Appointment:-

(d) 10% of the total posts shall be filled up from amongst the Clerks of the Advocates in the H.P. High Court/Employees of the H.P. High Court Bar Association with matriculation and experience of 7 years as Clerk of an Advocate/Employee of Bar Association.

**BY ORDER OF HON'BLE THE
CHIEF JUSTICE**

REGISTRAR GENERAL

Endst. No. HHC/Rules/14-61/90-IV-

Dated:23.12.2014.

Copy forwarded for information to:-

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H. P., Shimla.
2. The Principal Secretary(Home)/(Personnel)/(Finance) to the Government of HP, Shimla - 171 002.
3. The L.R.-cum-Principal Secretary (Law) to the Government of Himachal Pradesh, Shimla -2.
4. The Accountant General (Audit), HP. Shimla - 171 003.
5. The Accountant General(A&E), HP, Shimla - 17100.
6. All the Additional Registrars, HP High Court, Shimla.
7. All the Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters/ Private Secretaries/Readers/ Section Officers/Marriage Counsellor/ Chief Librarian/ Public Relation Officer/Protocol Officer of this Registry.

9. The Secretary/Private Secretary/PAs to the Registrar General/Registrar (Rules)/ Registrar(Vigilance)/Registrar Judicial/Registrar(Administration).
10. The PA to Central Project Coordinator/ Coordinator,Main Mediation Centre, High Court of Himachal Pradesh, Shimla.
11. The Section Officer (Computer) for necessary action in terms of the Office Order dated 8.1.2014.
12. The Technical Director, NIC of this Registry for necessary action.
13. The Dealing Assistant of Establishment Branch of this Registry with 5 spare copies.
14. Shri Jagdish Verma, President, HP High Court Bar Clerks' Association, Shimla-1, w.r.t. His letter dated 27.11.2014.
15. Guard file.

(Sushil Kukreja)
Registrar (Rules)